

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 1373/2024

IN THE MATTER OF:

News item titled "How sand miners laid road across Yamuna between Delhi and Ghaziabad" appearing in the times of India dated 30.11.2024

N.D.O.H – 30.04.2025

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Date: 29/4/25
Place: Delhi


(K.S. Jayachandrar.)
Special Secretary (Environment)
Department of Environment,
GNCTD

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 1373/2024



IN THE MATTER OF:

News item titled "How sand miners laid road across Yamuna between Delhi and Ghaziabad" appearing in the times of India dated 30.11.2024

STATUS REPORT IN COMPLIANCE OF ORDER DATED 22.04.2025

1. That in the order dated 22.04.2025 in Hon'ble NGT matter O.A. No. 1373/2024 "News item titled "How sand miners laid road across Yamuna between Delhi and Ghaziabad" appearing in the Times of India dated 30.11.2024"
2. At present there is no SEIAA/SEAC existing in Delhi. All cases related to Environmental Clearance are being dealt by EAC, MoEF&CC Govt. of India, as tenure of SEIAA/SEAC expired on 05.09.2024.
3. Till 05.09.2024 no Environmental Clearance has been issued to any mining lease/Mining property in Delhi.
4. There was no application pending before SEIAA/SEAC with regard to seeking Environmental Clearance of Mining lease Projects.
5. That the present status report may please be taken on record.



ATTESTED

Date:

Place: 29/4/25

NOTARY PUBLIC
GOVT. OF NCT OF DELHI

(K.S. Jayachandran)
Special Secretary (Environment)
Department of Environment,
GNCTD

12 9 APR 2025

2

Fwd: OA No. 1373/2024 News Item titled "How sand miners laid road across Yamuna between Delhi and Ghaziabad" appearing in the Times of India dated 30.11.2024

di directorenvgnctd@gmail.com <directorenvgnctd@gmail.com>

Fri, 25 Apr 2025 4:24:36 PM +0530

To "Ranjna Sharma" <ranjana.sh@delhi.gov.in>, "ranjanaenvdept" <ranjanaenvdept@gmail.com>

Reading 1 / 2

Regards

Environment Department, GNCTD

----- Forwarded message -----

From: **EIA CELL** <eiacellpcc@gmail.com>

Date: Fri, Apr 25, 2025 at 3:48 PM

Subject: OA No. 1373/2024 News Item titled "How sand miners laid road across Yamuna between Delhi and Ghaziabad" appearing in the Times of India dated 30.11.2024

To: <ranjana.sh@delhi.gov.in>, <directorenvgnctd@gmail.com>

Madam/Sir,

With respect to OA No. 1373/2024 News Item titled "How sand miners laid road across Yamuna between Delhi and Ghaziabad" appearing in the Times of India dated 30.11.2024 forwarded to EIA Cell. Comments of EIA Cell are as follows:

1. At present there is no SEIAA/SEAC existing in Delhi. All cases related to Environmental Clearance are being dealt by EAC, MoEF&CC Govt. of India, as tenure of SEIAA/SEAC expired on 05.09.2024.
2. Till 05.09.2024 no Environmental Clearance has been issued to any mining lease/Mining property in Delhi.
3. There was no application pending before SEIAA/SEAC with regard to seeking Environmental Clearance of Mining lease Projects.

This is your kind information please.

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Regards

**EIA Cell,
Delhi Pollution Control Committee
3rd Floor, Block-1, DMRC IT Park Building ,
Shastri Park, Delhi-110053.**

📎 **1 Attachment(s)** * Download as Zip

Note. OA No. 13732024.pdf

455.9 KB